

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3617

ANSWERED ON:19.03.2013

MCD HELPLINE NUMBER

Ganpatrao Shri Jadhav Prataprao; Rama Devi Smt.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of cases of negligence, corruption and other irregularities received through the Municipal Corporation of Delhi (MCD) helpline number against MCD officers during each of the last three years and the current year, area-wise;
- (b) whether the Government has conducted any inquiry against such officers;
- (c) if so, the details and outcome thereof along with the action taken against the guilty officers during the said period;
- (d) whether the Government has also reviewed the performance of officers while examining such complaints so as to weed out corruption in the MCD; and
- (e) if so, the details thereof and the other measures taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): The matter relating to negligence, corruption and other irregularities is not dealt with by the MCD helpline and hence, no such complaints have been received from the helpline of all three Delhi Municipal Corporations (DMCs).
- (b) to (e): The Question does not arise in view of (a) above.